

recognised it, the people who are placed in power by the Party will do what is desirable and necessary and in conformity with the Party's own views.

Mr. Speaker: Shri S. S. Deshmukh.

Shri H. N. Mukerjee: Sir, I want to seek a clarification. We are Members of Parliament. We have nothing to do with the Congress Party. Now, the Congress Party runs the Government and the Ministers are here answerable to this House and they have to tell us what they are going to do or not to do. I asked this specific question that in view of the matter being left to hang in this air—God knows for how long—we want to know what the position is like when the Prime Minister and his colleagues are at least morally bound to the passage of this resolution. He says, the Party will do it in good time, that sort of a thing. He is answerable to this House. He must tell us what is the tangible situation.

Shri Hari Vishnu Kamath: Let the Prime Minister answer.

Shri T. T. Krishnamachari: I am answerable to this House and so to my colleagues. We do not want to shirk our responsibility. There is nothing hanging in thin air. Everything hangs firmly on a cord. In all these matters, Government policies are continuously on the boil and under examination. I do not propose to tell the hon. Member how we should do it. As I said, there are certain difficulties as to what is the range of power so far as the Central Government is concerned, where the State Government comes in and whether ultimately State Governments should agree or not because they are autonomous in their own spheres. It is a matter which is under consideration and the Planning Commission, as a link between the Centre and the State Governments, is acting in the matter.

Mr. Speaker: The Question Hour is over.

Shri Shivaji Rao S. Deshmukh rose—

Mr. Speaker: I am sorry. I called him but then the answer took long and the time is over.

Shri Shivaji Rao S. Deshmukh: You called me by name. Please allow me to put one question.

Mr. Speaker: Now I am sorry. The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

मेडिकल (चिकित्सा संबंधी) शिक्षा

* 664. श्री श्रीकार लाल बेरवा : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि सरकार का विचार देश में स्नातकोत्तर मेडिकल (चिकित्सा सम्बन्धी) शिक्षा को अपने हाथ में लेने का है ;

(ख) यदि हां, तो योजना की मुख्य बातें क्या हैं ; और

(ग) इस पर अनुमानतः कितना धन व्यय होगा ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) जी नहीं। जैसे कि स्वास्थ्य सर्वेक्षण एवं योजना समिति ने सिफारिश की है सरकार देश के कुछ चुने हुए स्थानों पर स्नातकोत्तर चिकित्सा शिक्षा एवं अनुसंधान के प्रादेशिक संस्थान खोलने का विचार कर रही है।

(ख) और (ग). इसके विवरण सम्बन्धित राज्य सरकारों से परामर्श करके तैयार किये जा रहे हैं।

Inspector Investigating into Sahu-Jain Concerns

*668. **Shri S. M. Banerjee:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that an Inspector appointment to investigate